

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO. 1763
ANSWERED ON 16.03.2023

DILAPIDATED CONDITIONS OF HISTORICAL SITES/MONUMENTS PRESERVED BY ASI

1763. SHRI NARANBHAI J. RATHWA:

Will the Minister of CULTURE be pleased to state:

- (a) whether it is a fact that monuments like statues, dilapidated buildings, irrelevant cultural and historical sites are being preserved by Government as centrally protected monuments under the Archaeological Survey of India;
- (b) if so, the details thereof and the reasons therefor;
- (c) the precise reasons for prohibiting residents from constructing their houses within 100 meters of such small and insignificant structures causing lot of inconveniences and revenue loss to them; and
- (d) whether Government would remove this 100 meters hurdle for construction of residences away from such monument and burial tombs, forthwith, and if not, the precise reasons therefor?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN
REGION

(SHRI G. KISHAN REDDY)

- (a) Archaeological Survey of India (ASI) has notified 3696 Centrally Protected & Monuments of National Importance throughout the country. ASI is taking up
- (b) conservation work of monuments as and when necessary, as per availability of resources. Upkeep of the monuments is a continuous process. The details of all centrally protected monuments and sites are available at the Website of the ASI-<https://asi.nic.in/alphabetical-list-of-monuments/>.
- (c) The Ancient Monuments and Archaeological Sites and Remains (AMASR) Act, & 1958 in order to ensure safety of monuments, specifies an area up to the distance of
- (d) 100 meters from protected limit of a monument as Prohibited area and an area up to the distance of 200 meters, further beyond prohibited area, as regulated area limits. The ASI protects Ancient Monuments and Archaeological Sites and Remains of national importance according to the provisions of AMASR Act, 1958. Further, The Government has taken a decision to examine the legal issues affecting construction related activities around centrally protected monuments and sites in order to allow for infrastructures while at the same time preserving the rich heritage of the country.
